

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 145
(IB)-1922(PB)/2019

IN THE MATTER OF:

Mahesh Chandra & anr.

.... Applicant/petitioner

v.

IVR Prime IT SEZ Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 04.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

Mr. Mahesh Chandra, Adv.

For the respondent :

Ms. Ranjana Roy Gawai, Ms. Vasudha Sen, Ms.
Ananya Chang, Adv.

ORDER

List with CP No. (IB)-450(PB)/2018 on 05.09.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)